

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 624
92/252/ND/2022**

**IN THE MATTER OF:
Mr. Amit Sarin**

...APPELLANT

Vs.

ROC

...RESPONDENT

**Section
U/s 252**

**Order delivered on 29.09.2022
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

For the Appellant

**: Mr. Sushil Aggarwal & Mr. Divyam
Aggarwal, Advocates.**

For the RoC

For the Income Tax Department

**:
:Mr. Sanjay Kumar and Ms. Easha;
Standing Counsels for Income Tax
Department**

ORDER

Due to paucity of time, matter is adjourned to **02.11.2022.**


(COURT OFFICER)